

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2738-2741/2025

SHIV ADHAR & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

[PETITIONERS ARE IN JAIL]

WITH

Crl.A. No. 2742-2743/2025 (II)

Date : 21-11-2025 These appeals were called on for hearing today.

For Appellant(s) : Ms. Sweta Rani, AOR
Mr. Prem Malhotra, AOR

For Respondent(s) : Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

In both the matters numbered above, common sole respondent is duly represented.

Original records of High Court and Trial Court have not been received.

Issue reminder.

List again on 12.1.2026.

MASHROOR ALAM KHAN
Registrar

MG